

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO.1771
TO BE ANSWERED ON 06.03.2018

New Automobile Policy

1771. SHRI B. VINOD KUMAR:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government proposes to frame a new automobile policy to attract foreign investments and protect the rights of the companies engaged in the sector;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND
PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)**

(a) to (c): Department of Heavy Industry after series of one to one stakeholder consultation has finalized the Draft national Automotive policy and has been made available in the Public Domain (www.dhi.nic.in) for information of all stakeholders and for seeking their comments. The proposed National Automotive Policy inter alia proposed to:

- Adopt a long-term roadmap for emission standards beyond BSVI and harmonize the same with global standards by 2028.
- Rollout CAFÉ norms till 2025 and beyond and setup incentives/penalties.
- Adopt a composite criterion based on length and CO2 emissions to classify vehicles for differential taxation purposes.
- Harmonize automotive standards over the next 5 years in line with WP-29.
- Improve the skill development and training eco-system, increase accountability of ASDC and implement a Labor market Information System.
- Retain tax exemption on different levels of R&D expenditure with strong audit control.
- Scale-up of indigenous R&D with commercially viable innovations.
- Harmonize AIS and BIS standards on safety critical parts over next 3 years.
- Fast track adoption of Bharat New Vehicle Safety Assessment Program.
